

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.2823/2012

U.P. STATE BRIDGE CORPORATION LTD. &amp; ANR.

Appellant(s)

VERSUS

SURENDRA KUMAR DIXIT (D)

Respondent(s)

(IA No. 132212/2019 - APPLICATION FOR SUBSTITUTION, IA No. 132215/2019 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. AND IA No. 132217/2019 - SETTING ASIDE AN ABATEMENT)

Date : 30-01-2020 These Interlocutory Applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA  
[IN CHAMBER]

For Appellant(s)

Mr. Lakshmi Raman Singh, AOR

For Respondent(s)

Mr. Anish Kumar Gupta, AOR  
Mrs. Archana Preeti Gupta, Adv.  
Mr. Avdhesh Kumar Singh, Adv.  
Mr. Puneet Sheoran, Adv.  
Ms. Deepshikha Bharati, Adv.  
Ms. Rita Gupta, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Application for condonation of delay in filing application for substitution, application for setting aside abatement and application for substitution to bring on record the legal representatives of the deceased respondent are allowed as there is no objection by the counsel for the non-applicants.

Signature Not Verified

 SHAL ANAND)  
COURT MASTER (SH)

(RAJ RANI NEGI)  
ASSISTANT REGISTRAR